

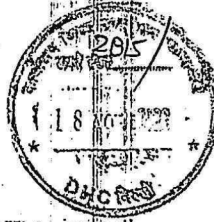
HIGH COURT OF DELHI : NEW DELHI

No. /D-1/Gaz.-1A/DHC/2023

Dated: 18/11/23

From: The Registrar General,
High Court of Delhi,
New Delhi-110003.

To, The Principal District & Sessions Judge (North),
Rohini Courts Complex,
Delhi.



New Delhi, dated the November, 2023.

Sub : Resignation of Mr. Virender Bhat, an officer of Delhi Higher Judicial Service.

Madam,

I am directed to refer to your endorsement No. 1884/F2(6)/Judl/Noirh/RC/2023 dated 04.10.2023 on the above subject and to forward herewith copy of Notification No. F.6/18/2020-Judl/Suptlaw/1909-1915 dated 17.11.2023 of the Principal Secretary (Law, Justice & Leg. Affairs) Govt. of NCT of Delhi, conveying approval of the Lt. Governor, NCT of Delhi regarding acceptance of resignation of Mr. Virender Bhat from the Delhi Higher Judicial Service with immediate effect, for your information and necessary action.

You are requested to inform Mr. Virender Bhat that his request for resignation from the service has been accepted and to obtain and forward the charge relinquishment report of the officer to this Court to enable this Court to issue necessary notification.

Yours faithfully,

(Kanwal Jeev Arora)
Registrar General

Dated: 18/11/23

7913-7914
No. /D-1/Gaz.-1A/DHC/2023

Copy forwarded for information and necessary action to :

- (1) The Principal District & Sessions Judge(HQ), Tis Hazari Courts Complex, Delhi.
- (2) The Principal Secretary (Law, Justice & Leg. Affairs), Govt. of NCT of Delhi, I.P.. Estate, New Delhi with reference to Notification No. F.6/18/2020-Judl/Suptlaw/1909-1915 dated 17.11.2023.

(Signature)
Assistant Registrar (Gaz-IA)
For Registrar General

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. F.5 (1)/2023/31250 - 285 Dated, Delhi the 20 NOV 2023

Sub:- Resignation of Sh. Virender Bhat, an officer of Delhi Higher Judicial Service.

Copy forwarded along with its enclosure for information to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, LAYERS, ACR Cell, I.T. Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

(Signature)
District Judge (Commercial Court)-12
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS
8th LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE,
NEW DELHI-110002

No.F.6/18/2020-Judl./Suptlaw/1909-1915

Dated 17/11/2023

NOTIFICATION

No.F. 6/18/2020-Judl./Suptlaw/1909-1915 :- In pursuance of the provisions of Delhi Higher Judicial Service Rules, 1970 as amended up to date, the Lt. Governor of the National Capital Territory of Delhi, in consultation with the High Court of Delhi, is pleased to accept the resignation of Mr. Virender Bhat from the Delhi Higher Judicial Service with immediate effect.

By order and in the name of the
Lt. Governor of National
Capital Territory of Delhi

Bharat Parashar 17/11/2023

(Bharat Parashar)
Principal Secretary (Law, Justice & L.A.)

No.F.6/18/2020-Judl./Suptlaw/1909-1915

Dated 17/11/2023

Copy forwarded for information and necessary action to:

1. The Secretary to the Govt. of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, New Delhi.
2. The Registrar General, High Court of Delhi, w.r.t his office letter No. 7881/D-1/Gaz.-1A/DHC/2023 dated 10.11.2023.
3. The Pr. District & Sessions Judge (HQ), Delhi, Tis Hazari, Delhi.
4. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi, in duplicate with Hindi version, for publication in Delhi Gazette with the request that five copies of Gazette may be sent to this department for official use.
5. The Controller of Accounts, Govt. of NCT of Delhi.
6. Officer concerned through the Registrar General, High Court of Delhi, New Delhi.
7. Guard file.

Bharat Parashar 17/11/2023

(Bharat Parashar)
Principal Secretary (Law, Justice & L.A.)

ΣQB
8482